

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(17) C.P. No.94/I&BC/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 03.04.2018

NAME OF THE PARTIES: Innovation House Industries Pvt. Ltd.
V/s
D. Thakkar Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code.

ORDER

1. The Learned Representative of the Petitioner is present.
2. The Petitioner is directed to intimate the next date of hearing to the Respondent and place on record the Affidavit of service.
3. By the Order of the Bench matter is adjourned to **08.05.2018**.

03.04.2018.

aah

M.K. SHRAWAT
Member (Judicial)